

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI**

Company Appeal (AT) (Ins) No. 173 of 2020

IN THE MATTER OF:

Aditya Sikdar & Anr.

...Appellants

Versus

Allahabad Bank & Anr.

...Respondents

Present: -

For Appellant: Mr. Abhijeet Sinha, Mr. Satadeep Bhattacharya, Mr. Aditya Shukla and Ms. Suhita Mukhopadhyay, Advocates

**For Respondent: Mr. Om Narayan and Mr. Mohit Seth, Advocates for R-1
Mr. Saurabh Basu, Advocate for R-2, IRP.**

O R D E R

(Virtual Mode)

01.03.2021 Learned Counsel for the Appellant Mr. Abhijeet Sinha, submits that Ld. Senior Counsel Mr. Abhrajit Mitra is suffering from Covid-19, therefore, the case may be adjourned. Learned Counsel for the Respondents have no objection. Prayer allowed.

Let the matter be fixed For Hearing on **26th March, 2021.**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Mr. Kanthi Narahari]
Member (Technical)**

SC/Kam.